NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

0

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S)

: Store N Move Pvt Ltd

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

11/s. Ramatingon & passocialis

covered for Respondents 1, 4 25

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Comsel for Regneh 2,346 July

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A.P- -5

<u>ORDER</u>

Counsel for petitioner present. Counsel representing R1, R4 & R5 and counsel representing R2, R3 & R6 are present. Counsel for petitioner filed a memo proposing the names of two entitites for the purpose of evaluation for which Counsel for R1, R4 & R5 opposed. Further they proposed to choose a name from the Institute of Chartered Accountants. Counsel for R2, R3 & R6 filed an additional typed set alongwith an order copy dated 3.10.2016 from the Hon'ble High Court of Madras. The said copies are served to the other side and the same is taken on record. He also filed written arguments in the Registry on 8.12.2016 by serving a copy to the other side. Put up on 21.12.2016 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)